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Title: Need to waive off the condition of NET/SET examination for University lecturers appointed prior to 04.04.2000 in Maharashtra and Goa.

SHRI HARIBHAU JAWALE (JALGAON): The Lecturers of Maharashtra and Goa who have been doing great service to provide the education to the students of various Colleges and Universities since last 15 to 16 years are worried for the NET/SET examination which has to be cleared by them before the time frame provided by the UGC or else their appointments as a Lecturer shall not be valid. Most of the lecturers are at the age of retirement and it is not possible for them to appear and clear such exam.

As per the UGC notification dated March 2000 forwarded to all the State Governments and Universities by letter dated 04.04.2000. The second clause regarding Minimum Qualification reads as "Provided further that these regulations shall not be applicable to such cases where selections of the candidates having had the then requisite minimum qualification as were existing at that time through duly constituted selection committees for making appointments to the teaching posts have been made prior to the enforcement of these regulations." Though as per this notification the requisite Minimum Qualification at the point of entry the UGC are making it mandatory for lecturer to clear the NET/SET Examination and the Notices for individual Colleges has been sent for necessary action.

With no fault of the teachers after being appointed as per the guide lines issued by the Commission, the State Government and Universities Statutes, the teachers should not be punished by asking them to clear NET/SET examination after the service period of 15 to 16 years. Through this Hon'ble House I request the Hon'ble Minister to waive the entry qualifications of NET/SET for those appointments prior to 04-04.2000 and provide the great relief for these Lecturers.